

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA  
UNSTARRED QUESTION NO. 1673  
TO BE ANSWERED ON 4.5.2016**

**Retention Rate of Skilled Persons**

**1673. SHRI DILIPKUMAR MANSUKHLAL GANDHI:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:**

- (a) the retention rate beyond six months, one year and two years respectively of people placed with public or private companies trained under Skill Development and Entrepreneurship schemes;
- (b) whether it has come to the notice of the Government that a number of people, employed in public or private companies after getting training under various skill development programmes, are removed from service; and
- (c) if so, the reasons therefor and the steps being taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI RAJIV PRATAP RUDY)**

(a) The Ministry of Skill Development and Entrepreneurship has a flagship skill development scheme namely, Pradhan Mantri Kaushal Vikas Yojana (PMKVY) formally launched on 15th July, 2015. PMKVY targets to train 14 lakh youths and certify 10 lakh existing workers under Recognition of Prior Learning (RPL). Although, PMKVY does not capture post-placement tracking of trainees placed, the scheme is designed to ensure better retention rate. Under PMKVY, targets for skill training are allocated according to assessment of skill demand and skill gaps. Training courses are based on the standards developed in consultation with Industry and are compliant to National Skill Qualification Framework (NSQF). Further, on-site quality of training is ensured through site visits, call validation, student feedback and grievance portal. The scheme also incentivises Training Providers for facilitating mentorship and placement services for trainees.

The Government has introduced Common Norms for Central Skill Development schemes / programs applicable with effect from 01.04.2016. The Common Norms provide for tracking of trainees trained for a period of one year in case of fresh entrants.

(b) No such case has been reported under PMKVY by National Skill Development Corporation (NSDC) which is responsible for proper implementation and monitoring of the scheme.

(c) Does not arise.

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